

ITEM NO.2

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 28711-
28712/2010

UDAI NARAIN RAI (NOW MAJOR)

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P. AND ORS.

Respondent(s)

Date : 10-02-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
[IN CHAMBER]

For Petitioner(s)

Mr. Nirnimesh Dube, AOR

For Respondent(s)

Mr. Somesh Chandra Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is incomplete on some of the respondents.

Learned counsel for the petitioner prays for and is granted
four weeks to take fresh steps to complete service on the unserved
respondents.

List after four weeks.

(R. NATARAJAN)
AR CUM PS

(VIRENDER SINGH)
BRANCH OFFICER